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PART-IV

GOVERNMENT OF MEGHALAYA

LAW (B) DEPARTMENT

NOTIFICATION

The 9th February, 2023.

No.LL(B).200/84/289. – The Contingency Fund of Meghalaya (Amendment) Ordinance (I), 2023 (Ordinance No. 2 of 2023) is hereby published for general information.

MEGHALAYA ORDINANCE NO. 2 OF 2023

Promulgated by the Governor on the 7th February, 2023.

Published in the Extra-Ordinary Gazette of Meghalaya dated 9th February, 2023.

THE CONTINGENCY FUND OF MEGHALAYA (AMENDMENT) ORDINANCE (I), 2023

AN

ORDINANCE

further to amend temporarily the Contingency Fund of Meghalaya Act, 1972.

Whereas, the Contingency fund of Meghalaya (Amendment) Ordinance, 2022 was promulgated on 18th December, 2022 (Ordinance No. 10 of 2022).

Whereas, the Legislative Assembly of Meghalaya is not in session and the Governor is satisfied that circumstances exist which render it necessary for him to take immediate action:

Now, therefore, in exercise of the powers conferred by clause (I) of Article 213 of the Constitution, the Governor of Meghalaya is pleased to promulgate in the Seventy third Year of the Republic of India the following Ordinance, namely. -

Short title and commencement.


1. (1) This Ordinance may be called the Contingency Fund of Meghalaya (Amendment) Ordinance (I), 2023.
(2) It shall come into force at once.

Amendment of section 2 of Meghalaya Act No. 5 of 1972 as amended by Ordinance No. 10 of 2022.


2. In section 2 of the Contingency Fund of Meghalaya Act, 1972 as amended by Ordinance No. 10 of 2022, for the existing proviso, the following new proviso, shall be added, namely. –

“Provided that during the period beginning on the date of commencement of the Contingency Fund of Meghalaya (Amendment) Ordinance, 2022 and ending 31st March, 2023, this section shall have effect subject to the modification that for the words “one thousand three hundred and five crore” the words “one thousand eight hundred and five crore” shall be substituted”.

Dated Raj Bhavan,
Shillong, the 7th February, 2023.


Brig. (Dr.) B. D. MISHRA (Retd.),
Governor of Meghalaya.

Dated Shillong,
The 9th February, 2023.


D. LYNGDOH,
Joint Secretary to the Govt. of Meghalaya,
Law Department.